GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS RAJYA SABHA UNSTARRED QUESTION NO. 67

ANSWERED ON 25/11/2024

STATUS OF URBAN INFRASTRUCTURE AND DEVELOPMENT POLICIES

67. SHRI B. PARTHASARADHI REDDY

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:-

- (a) whether Government is evaluating the progress of the Smart Cities Mission to ensure that all selected cities meet their development milestones as planned, if so, the details thereof: and
- (b) whether the Pradhan Mantri Awas Yojana (PMAY) is on track to achieve its targets for affordable housing, particularly for the economically weaker sections?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI TOKHAN SAHU)

(a): The Ministry has a multi-level review structure to expedite the progress of projects under Smart Cities Mission (SCM). At State level, implementation of the projects is monitored by the State Level High Powered Steering Committee (HPSC) chaired by the Chief Secretary. At the National level, implementation is monitored by an Apex Committee headed by Secretary, Ministry of Housing and Urban Affairs (MoHUA). Besides, nominee Directors of MoHUA on the Boards of Special Purpose Vehicles (SPVs) monitor progress in respective cities on a regular basis. MoHUA also regularly interacts with the States / Smart Cities through video conferences, review meetings, field visits, regional workshops, Chief Executive Officers' Conference etc.

As per the data provided by 100 Smart Cities, work orders have been issued in 8066 projects amounting to ₹1,64,669 crore, of which 7,352 projects amounting to ₹1,47,366 crore (i.e. 91% of total projects) have been completed.

(b): 'Land' and 'Colonisation' are State subjects. Therefore, schemes related to housing are implemented by States/Union Territories (UTs). However, Ministry of Housing and Urban Affairs (MoHUA) supplements the efforts of States/UTs by providing Central Assistance under Pradhan Mantri Awas Yojana – Urban (PMAY-U) since June 25, 2015, to provide pucca house in urban areas across the country. Under PMAY-U, against the validated demand of 1.12 crore houses, as on 11.11.2024, 1.18 crore houses (including 98.76 lakh houses for the Economically Weaker Section) have been sanctioned by the Ministry, out of which 1.14 crore have been grounded and 88.02 lakh are completed/delivered to the beneficiaries. The Ministry conducts regular review meetings with States/UTs to complete the remaining houses within the stipulated timeframe.
